

HIGH COURT OF CHHATTISGARH

Data of Commercial Benches (Commercial Appellate Division)

Month – July 2024

Form 1									
List of cases e-filed during the month									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL	NIL	NIL

Form 2							
List of cases in which e-payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court	Raipur	NIL	NIL	NIL	NIL	NIL

Form 3							
List of cases in which Electronic Service of process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of C.G.	Bilaspur	NIL	NIL	NIL	NIL	NIL

Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. Of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court	Bilaspur	Hon'ble Shri Justice Goutam Bhaduri Hon'ble Shri Justice Radhakishan Agrawal	-	Arba 28/2024	-

Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of filing Date of Registration	Date of case management hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court	Bilaspur	ARBA 11/2018	South Eastern Coalfields Limited Vs. M/s Bansilal Nanda And Company	PANKAJ AGRAWAL, (COUNSEL FOR THE APPELLANT) & K.R. NAIR, VEENA NAIR, (COUNSEL FOR THE RESPONDENT)	06/03/2018	11/07/2024
2	High Court	Bilaspur	ARBA 13/2018	M/s Kripa Road Lines Vs. M/s Ntpc Limited	VIBHOR GOVARDHAN, HARIOM RAI, AISHWARYA DIWAN, PARAS SAHU, POOJA LONIYA, SACHIN NIDHI, AJAY KUMAR CHANDRA, HARSH TRIPATHI, SAKET PANDEY, BASANT DEWANGAN, ANUP MAJUMDAR, KRISHNA TANDON (NOC), (COUNSEL FOR THE APPELLANT) & B.D. GURU, SHALEEN SINGH BAGHEL, RAJENDRA TRIPATHI, ADITYA BHARDWAJ (COUNSEL FOR THE RESPONDENT)	12/03/2018	10/07/2024
3	High Court	Bilaspur	ARBA 19/2018	Chief General Manager, Bharat Sanchar Nigam Ltd. & Anr. Vs. M/s S. D. Constructions	SANDEEP DUBEY, ALOK CHANDRA RISHI, (COUNSEL FOR THE APPELLANT) & HAMIDA SIDDIQUI, ARHAM SIDDIQUI, RAHUL AGRAWAL, (COUNSEL FOR THE RESPONDENT)	23/04/2018	11/07/2024
4	High Court	Bilaspur	ARBA 8/2022	M/s Rakesh Kumar Jain Vs. Union of India	ABHISHEK VINOD DESHMUKH, ATUL CHOWDHARY, (COUNSEL FOR THE APPELLANT) & HARPREET SINGH	02/03/2022	15/07/2024

					AHLUWALIA, RAMAKANT MISHRA, R.K.GUPTA, RISHABH BISEN, ANJALI SINGH CHOUHAN, (COUNSEL FOR THE RESPONDENT)		
5	High Court	Bilaspur	ARBA 16/2022	South Eastern Coalfields Limited and Ors. Vs. M/ S Sri Balaji Metals And Minerals Pvt. Ltd.	PANKAJ SINGH, RAKESH KUMAR KASHYAP, (COUNSEL FOR THE APPELLANT) & ANKIT PANDEY, SAVITA AJIT, SEEMA SAHU, (COUNSEL FOR THE RESPONDENT)	30/04/2022	31/07/2024
6	High Court	Bilaspur	ARBA 17/2023	M/s Bharat Aluminum Company Limited (Balco) Vs. M/s R.K. Transport Company	D.L. DEWANGAN, AKASH KUMAR KUNDU, RISHABH GARG, SUNDAR LAL SAHU, ANJALI SHARMA, SAMRATH SINGH MARHAS, (COUNSEL FOR THE APPELLANT) & ASHISH SURANA, MAYANK CHANDRAKAR, KESHAV DEWANGAN, CHETAN SINGH CHAUHAN, ANAND DADARIYA, NIKHIL PARAKH, (COUNSEL FOR THE RESPONDENT)	09/05/2023	15/07/2024
7	High Court	Bilaspur	ARBA 53/2023	State of Chhattisgarh Vs. Cube Engitech Consultants (P) Limited	A.G.,(COUNSEL FOR THE APPELLANT)	20/12/2023	30/07/2024

Form 6 Contested commercial cases disposed during the month													
Sl No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	High Court	Bilaspur	ARBA 5/2022	M/s Todarmull Infrastructures Pvt. Ltd. Vs.	ABHISHEK VINOD DESHMUKH, (COUNSEL FOR THE	18/01/2024	N.A.	10/07/2024	904 Days	Contested (Dismissed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration

				South Central Railways & Anr.	East &	APPELLANT) & R.K. GUPTA, BHUVNESHVAR SINGH RAJPUT, SWATI RAJ GUPTA, (COUNSEL FOR THE RESPONDENT)								and Conciliation Act 1996 R/W Section 13 of Commercial Court Act, 2015
2	High Court	Bilapsur	ARBA 7/2022	South Central Railway & Anr. M/s Todarmull Infrastructures Pvt. Ltd	East & Vs.	HARPREET SINGH AHLUWALIA, JYOTI SINGH, RAMAKANT MISHRA, RISHABH BISEN, ANJALI SINGH CHOUHAN, (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, (COUNSEL FOR THE RESPONDENT)	22/02/2022	N.A.	10/07/2024	175 Days	(Dismissed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act 1996 R/W Section 13 of the Commercial Court Commercial Division, Commercial Appellate Division of High Court Act 2015
3	High Court	Bilapsur	ARBA 9/2022	M/s Rama Udyog Private Ltd. Vs. M/s New India Assurance Co. Ltd.		KESHAV DEWANGAN, AKASH PANDEY, MAYANK CHANDRAKAR, HARSHAL CHOUHAN, (COUNSEL FOR THE APPELLANT) & BHOLA NATH NANDE, S.N. NANDE, PRIYANSHU GUPTA, (COUNSEL FOR THE RESPONDENT)	02/03/2022	N.A.	10/07/2024	861 Days	Contested (Dismissed)	N.A.	N.A.	Appeal U/S 37 of the arbitration & Conciliation Act, 1996 R/W Section 13 of the Commercial Court, Act, 2015.
4	High Court	Bilapsur	ARBA 17/2022	South Central Railways & Anr. Vs. M/s Todarmull Infrastructures Pvt. Limited	East &	RAMAKANT MISHRA, KESHAV PRASAD GUPTA, SHARAD MISHRA, JYOTI SINGH, (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, (COUNSEL FOR THE RESPONDENT)	04/05/2022	N.A.	10/07/2024	798 Days	Contested (Dismissed)	N.A.	N.A.	Appeal Under Section 13 of the Commercial Courts, Commercial Division and Commercial appellate Division of High Courts Act, 2015

5	High Court	Bilapsur	ARBA 27/2022	Union of India Vs. M/s Todarmull Balchand Suntwal (Engineers and Contractors)	RAMAKANT MISHRA, JYOTI SINGH, KESHAV PRASAD GUPTA, TUSHAR DHAR DIWAN, (COUNSEL FOR THE APPELLANT) & ABHISHEK VINOD DESHMUKH, (COUNSEL FOR THE RESPONDENT)	25/08/2022	N.A.	08/07/2024	684 Days	Contested (Withdrawn)	N.A.	N.A.	Arbitration Appeal U/S 13 of Commercial Court Act and Appeal U/S 37 (1)C of Arbitration and Conciliation Act 1996
6	High Court	Bilapsur	ARBA 28/2022	M/s Todarmull Balchand Suntwal Vs. South East Central Railways	ABHISHEK VINOD DESHMUKH,, (COUNSEL FOR THE APPELLANT) & ASSTT. S.G., (COUNSEL FOR THE RESPONDENT)	27/08/2022	N.A.	08/07/2024	681 Days	(Withdrawn)	N.A.	N.A.	Arbitration Appeal U/S 13 of Commercial Court Act and Appeal U/S 37 (2)C of Arbitration and Conciliation Act 1996
7	High Court	Bilapsur	ARBA 10/2023	M/s G.V. Rathod Vs. Chhattisgarh Tourism Board & Anr.	ANKIT SINGHAL, VIVEK SWAMI, ARPIT AGRAWAL, MEHAL JETHANI, VIKAS KUMAR SONI, ASHISH MITTAL, (COUNSEL FOR THE APPELLANT) & AKASH KUMAR KUNDU, RISHABH GARG, PAYAL JAIN, A.G., (COUNSEL FOR THE RESPONDENT)	13/03/2023	N.A.	22/07/2024	498 Days	Contested (Dismissed)	N.A.	N.A.	Arbitration Appeal U/S 37 of the Arbitration and Conciliation Act 1996 R/W Section 13 of Commercial Court Act, 2015

Form 7
Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	High Court of C.G.	Bilaspur	78	01	07	72

Form 6 (i): Mediation Data on Monthly Basis

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Mediation Centre, High Court of Chhattisgarh, Bilaspur	NIL	NIL	NIL	NIL	NIL


(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)